

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 9th day of May 2019

Contempt Petition No. 330/00214 of 2018
In
Original Application No. 330/01622 of 2015

Hon'ble Ms. Ajanta Dayalan, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Manoj Kumar Saxena, S/o Sri Bhuwal Ram, Ex G.D.S. (B.P.M.) Pagar (Laxmiganj), in the office of Superintendent of Post Offices, Deoria Division, Deoria, R/o Village Dayalpur, Post Sherpur, District Azamgarh.

. . . Applicant

By Adv : Shri S.K. Kushwaha and Shri P.K. Srivastava

V E R S U S

1. Sanjay Singh, Post Master General, Gorakhpur Region, Gorakhpur.
2. Parash Nath, Superintendent of Post Office, Deoria Division, Deoria.

. . . Respondents

By Adv: Shri L.M. Singh

O R D E R
By Hon'ble Ms. Ajanta Dayalan, Member (A)

Heard Shri S.K. Kushwaha, learned counsel for the applicant and Shri M.K. Yadav brief holder of Shri L.M. Singh, learned counsel for the respondents.

2. Learned counsel for the applicant states that the order of this Tribunal dated 14.07.2017 has been complied with and as such this contempt petition has become infructuous.
3. In view of the submission made by applicant's counsel, the present contempt petition is dismissed as having become infructuous. Accordingly, all the connected MAs are also dismissed. Notices issued to the respondents are discharged.

(Rakesh Sagar Jain)
Member (J)

(Ajanta Dayalan)
Member (A)

/pc/